

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 418/(MAH)/2017

CORAM:

Present:


SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Vrushali Infotech Pvt. Ltd.
V/s
Registrar of Companies, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	mangesh R. Jadhav	AROC, Roc Mumbai for Roc, Pune.	 13/10/17.

ORDER

C.P. No. 418/252(3)/NCLT/MB/MAH/2017

1. Representative from the RoC is present.
2. Registry to issue Notice to the Petitioner intimating the next date of hearing.
3. Adjourned to **27.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
13.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)